

श्री यमुना प्रसाद मंडल : मैं विधेयक को पेश करता हूँ ।

RESTORATION OF RELIGIOUS PLACES BILL*

श्री जगन्नाथ राव जोशी (भोपाल) : सभापति महोदय, मैं प्रस्ताव करता हूँ कि जिन धार्मिक स्थानों पर अवैध कब्जा है, उनका वैध दावेदारों को प्रत्यावर्तन करने का उपबन्ध करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for restoration of religious places under illegal occupation to their legal claimants."

The motion was adopted.

श्री जगन्नाथ राव जोशी : मैं विधेयक को पेश करता हूँ ।

CONSTITUTION (AMENDMENT) BILL*

(Substitution of Article 155 and Amendment of Article 156, etc.)

SHRI S. S. KOTHARI (Mandsaur) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri S. S. Kothari : I introduce the Bill.

MR. CHAIRMAN : Shri Sheo Narain—absent. Shri Madhu Limaye.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL*

(Substitution of Chapter XI and Section 144)

श्री मधु लिमये (मुंगेर) : सभापति महोदय मैं प्रस्ताव करता हूँ कि दंड प्रक्रिया संहिता, 1898 का और संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898."

The motion was adopted.

श्री मधु लिमये : मैं विधेयक को पेश करता हूँ ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 124)

SHRI P. K. DEO (Kalahandi) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI P. K. DEO : I introduce the Bill.

RE : DEATH OF SHRI LAL BAHADUR SHASTRI

श्री प्रकाशवीर शास्त्री (हापुड़) : सभापति महोदय, इसके पहले कि श्री रामावतार शास्त्री श्री मूरजमान के विधेयक पर बोलना प्रारम्भ करें मैं एक निवेदन करना चाहता हूँ । मध्याह्न में भी जिस समय आप उपस्थित थे, मैंने इस